

C. A. T. Bench, JAIPUR

Date of Order	Orders
27.1.93.	Mr. R. N. Mathur - Counsel for petitioner The name of Mr. Manish Bhandari, Advocate may be mentioned in the Cause list as Counsel for respondents. May be listed for admission on 29.1.93. (B. B. Mahajan) Member (Adm.) (D. L. Mehta) Vice-Chairman
29/1/93	Mr. R. N. Mathur - Counsel for applicant. May be listed for admission on 2/2/93. (B. B. Mahajan) Member (Adm.) (D. L. Mehta) Vice-Chairman
2.2.93	Mr. R. N. Mathur Counsel for petitioner Mr. Manish Bhandari - Counsel for respondents Heard the Counsel for the parties Any promotions made on the basis of Seniority list will be subject to the disposal of the O.A and this fact should be mentioned in the promotion orders. The M. P. stands disposed of. (B. B. Mahajan) Member (Adm.) (D. L. Mehta) Vice-Chairman

Copy sent to the app. Counsel on 29/1/93 on wide 1065/1066 Date 11-2-93

11/2/93